

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4061
ANSWERED ON:05.09.2012
VIGILANCE CLEARANCE TO OFFICERS
Singh Shri Sushil Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the names of the administration/ board level officers of the Central Ministries/Public Sector Undertakings/ Financial Establishments against whom vigilance investigation has been initiated and completed by the Central Vigilance Commission (CVC) along with the vigilance clearance given during the period 03.03.2011 to 03.07.2011;
- (b) the names of the officers whose vigilance clearance has been cancelled;
- (c) the complete list of such offices along with their names/designations and the department to which they are posted; and
- (d) the name of the post for which the vigilance clearance of the said officers has been given/cancelled?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

(a) to (d): As per available information during the period March, 2011 to June, 2011, the Commission caused inquiries in 569 complaints/matters relating to various officials including board level appointees of the PSUs/Financial Institutions/Banks and other organizations under the jurisdiction of the Commission and sent the complaints for submission of Investigation and Report, factual report, action taken report etc. However, the complaints/information received do not in all cases contain the name, designation etc. of the officials complained against. Details of vigilance clearance references processed by CVC in respect of Board level officers in PSUs & Banks from 03.03.2011 to 03.07.2011 is at Annexure.